

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 649/2023

Shri Krishan Kashyap

..... Petitioner

Vs

State of Uttar Pradesh

..... Respondent

AMENDED MEMO OF PARTIES (As per order dated 16.08.2024)

Shri Krishan Kashyap

..... Petitioner

VERSUS

1. Uttar Pradesh Pollution Control Board

Through its Member Secretary

Building No. TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Email: ms@uppcb.in

.....RESPONDENT NO. 1

2. District Magistrate, Gautam Budh Nagar

Collectorate Office, Near LG Office, Surajpur

Greater Noida, UP-201306

Email: dmgbn@nic.in

.....RESPONDENT NO. 2

3. Chief Executive Officer,

Greater Noida Authority, Gautam Budh Nagar

Plot No. 1, Knowledge Park-04, Greater Noida,

Gautam Budh Nagar, UP-201308

Email: ceo@gnida.in, aceomr@gnida.in

.....RESPONDENT NO.3

4. Engineer-In-Chief

Irrigation Department, Lucknow, State of UP

Office of Engineer In Chief, Sinchai Bhawan,

Cantt. Road, Udaiganj, Lucknow-226001

Email: eincididuplu-up@nic.in

.....RESPONDENT NO. 4